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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhavan
New Delhi

Notification No. 52 /2015-2020
New Delhi, Dated: 19 March 2020

Subject: - Amendment in Export Policy of Masks, Ventilators and textile raw material for masks and coveralls

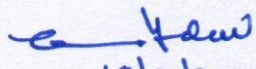
S.O. (E) In exercise of powers conferred by Section 3 of the Foreign Trade (Development & Regulation) Act, 1992 (No. 22 of 1992), as amended, read with Para 1.02 and 2.01 of the Foreign Trade Policy, 2015-20, the Central Government hereby makes the following amendment in Schedule 2 of the ITCHS Export policy 2018 related to export of Masks, Ventilators and textile raw material for masks and coveralls as per the product description given below:

S.No	ITC HS Codes	Description	Present Policy	Revised Policy
207 A	ex392690 ex621790 ex630790 ex901890 ex9020	Surgical Masks/ Disposable Masks (2/3 Ply Masks)	Free (As per Notification No. 48 dated 25.02.2020)	Prohibited
207 B	ex9018	All Ventilators	Free	Prohibited
207 C	560311 560312 560313 560314 560391 560392 560393 560394	Textile raw material for masks and coveralls	Free	Prohibited

2. The provision under Para 1.05 of the Foreign Trade Policy (FTP) 2015-20 regarding transitional arrangement is not applicable for this notification.

3. Effect of this Notification:

The export of all ventilators, Surgical/Disposable (2/3Ply) Masks only and Textile raw material for masks and coveralls only falling under the ITCHS Codes specified against each has been prohibited, with immediate effect. All other items (except surgical/disposable (2/3Ply) Masks) allowed in the Notification No. 48 dated 25.02.2020 shall remain "free" for exports.


19/3/2020
(Amit Yadav)

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